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H. Gouda Vrs. UOI

O.A. No. 807 of 2012

Order dated: 26.09.2013

CORAM

HON'BLE SHRI A. K. PATNAIK, MEMBER (JUDL.)

HON'BLE SHRI R.C.MISRA, MEMBER (ADMN.)

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Mr. P.K.Padhi, Ld. Counsel for the applicant, submitted that no rejoinder is required to be filed in this matter as, in the meantime, the O.A. has become infructuous and, hence, there remains nothing further to be adjudicated in this case. Mr. Padhi undertakes to file a memo to that effect during the course of the day.

Taking into consideration the submission made by Mr. Padhi, Ld. Counsel for the applicant, this O.A. stands disposed of being infructuous.

Mr. P.R.J.Dash, Ld. Addl. Central Govt. Standing Counsel appearing for the Respondents, is present and heard.

MEMBER(Admn.)




MEMBER(Judl.)

RK